

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3215

ANSWERED ON:15.03.2013

PROCUREMENT OF EXPIRY DATES SUB STANDARD DRUGS

Pandurang Shri Munde Gopinathrao; Rama Devi Smt. ;Sinh Dr. Sanjay

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the medicines nearing expiry dates/sub-standard medicines are being supplied in a number of Central Government hospitals including the associated hospitals and Central Government Health Services (CGHS) dispensaries/hospitals at highly discounted rates for distribution to the patients;
- (b) if so, the details of such hospitals/dispensaries where such cases have been reported during each of the last three years and the current year so far;
- (c) the number of doctors, officials and pharmaceutical firms found involved in such activities;
- (d) the action taken/being taken by the Government against them; and
- (e) the corrective steps taken by the Government to check such irregularities in future?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (e). As far as three Central Government Hospital viz. Safdarjung Hospital, Dr. Ram Manohar Lohia Hospital and Lady Hardinge Medical College and Hospital are concerned, no such cases of supply of medicines nearing expiry dates/sub-standard medicines to these hospitals is reported. Medicines procured by the hospital are physically inspected by the Inspecting Committee and medicines with adequate shelf life are only accepted. Test report certifying the quality of medicines is provided along with the supply and random quality check is done in the hospital also.

As far as CGHS dispensaries are concerned, the information is being collected and will be laid on the Table of the House.